

(a) the number of new petrol retail outlets proposed to be opened in Andhra Pradesh during 1993; and

(b) the number of them allotted so far?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) In the current retail outlet marketing plan (1988-93), 64 new retail outlet locations have been included for Andhra Pradesh. The selection for retail outlet dealers is made by the Oil Selection Board through press advertisements and interviews. Selection of dealers is in progress.

Water Dispute

3424. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government are aware that the Government of Karnataka is not releasing 15 T.M.C. of water allocated to the Rajolibanda Project in Mahaboobnagar district of Andhra Pradesh;

(b) if so, the details therefor; and

(c) whether there is any proposal to constitute an Inter-State Control Board to ensure the release of allocated water to the said project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Krishna Water Disputes Tribunal have stipulated that the benefits of utilisation under Rajolibanda Diversion Scheme be

shared between the States of Karnataka and Andhra Pradesh as 1.2 Thousand Million Cubic Ft. (TMC) and 15.9 TMC respectively. Government of Andhra Pradesh has reported that during the period from 1975-76 to 1992-93 actual Water received at Andhra Pradesh border varied from 13.77 TMC to 6.20 TMC. The short receipts of water is mainly due to constraints in the head works and the main canal. The State Governments are required to rectify the deficiencies in the headworks and the main canal.

(c) There is no proposal under consideration to constitute inter-State Control Board.

[*Translation*]

LPG Agencies in Bihar

3425. SHRI PREM CHAND RAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are aware that there is an acute shortage of LPG agencies in the district headquarters of Bihar; and

(b) if so, the steps taken by the Government to increase the number thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) Keeping in view the increased demand for domestic LPG facility, 29 LPG distributorships have been included in the Marketing Plan 1992-94 for different locations in Bihar including the district headquarters.